



Completion of Recovery Certificate No. 7930 of 2024 dated August 08, 2024 issued against Restock Research Proprietor: Raj Kumar Kushwah (PAN: BWZPK7725C) in the matter of Restock Research

1. Recovery Certificate No. 7390 of 2024 dated August 08, 2024 was drawn against Restock Research Proprietor: Raj Kumar Kushwah (PAN: BWZPK7725C) in the matter of Restock Research for a sum of Rs. 12,23,932/- (Rupees Twelve Lakh Twenty-Three Thousand Nine Hundred and Thirty-Two Only) along with further interest, all costs, charges and expenses incurred in respect of all the proceedings taken for recovery of the said sum, for non-compliance with direction of QJA issued vide Order No. QJA/KS/WRO/WRO/28422/2023-24 dated July 31, 2023 to refund the amount in the matter of Restock Research.
2. In view of the receipt of entire outstanding dues of which includes further interest and costs due under aforesaid recovery certificate, the recovery in said matter stands completed in exercise of powers under sub section (1) of section 28A of the Securities and Exchange Board of India Act, 1992 read with relevant provisions of the Income-tax Act, 1961.

Given under my hand and seal at Mumbai this 27th Day of February, 2026.

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J. Ashok Kumar

RECOVERY OFFICER

J. ASHOK KUMAR

जे. अशोक कुमार

Recovery Officer

वसूली अधिकारी

Securities and Exchange Board of India

भारतीय प्रतिभूति और विनिमय बोर्ड

Mumbai

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